

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.807 of 2009
(in OA 856 of 2007)

Jabalpur, this Tuesday, the 21st day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India
through the Secretary,
Ministry of Communication,
Department of Posts,
Dak Bhawan,
New Delhi

2. The Director General,
Department of Post,
Dak Bhawan,
New Delhi

3. The Assistant Director General,
Dak Bhawan, Sansad Marg,
New Delhi

4. The Chief Post Master General,
M.P.Circle, Bhopal **-Applicants(respondents in O.A.)**

(By Advocate –**Shri S.K.Mishra**)

V e r s u s

Shri R.V.Tiwari, S/o Late Ram Prakash Tiwari,
Aged about 61 years, Retired Assistant,
Superintendent of Post Office, Jabalpur,
R/o 3/21-A/3C LIC Colony,
Nehru Nagar, Rewa (MP) **-Respondent (Applicant in O.A.)**

(By Advocate –**Shri Vijay Tripathi**)

OR D E R (ORAL)**By Navin Tandon, AM:-**

This M.A. has been filed by the applicants (respondents in O.A.) for extension of time to comply with the order dated 17.12.2008 passed in O.A. No. 856/2007.

2. Learned counsel for the applicants submits that the order dated 17.12.2008 has already been complied with, therefore this M.A. has rendered infructuous.

3. In view of the above, this M.A. is disposed of as having become infructuous.

**(Ramesh Singh Thakur)
Judicial Member
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**(Navin Tandon)
Administrative Member**